

10.	Kerala	15,000
11.	Maharashtra	99,500
12.	Punjab	71,25,000
13.	Tamil Nadu	3,20,000
14.	Uttarakhand	25,000
15.	West Bengal	5,000
TOTAL		126.35 LMT

Upgradation of Medical College, Rewa

†*320. MISS ANUSUIYA UIKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has received proposals regarding upgradation of Trauma Unit in Medical College, Rewa and UG and PG medical colleges of Rewa, Bhopal and Indore of Madhya Pradesh sent in November, 2007;

(b) if so, the action taken by Government on these proposals so far and if they are pending, the reasons therefor; and

(c) the time by when all these three proposals would be approved and funds would be made available?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The Ministry of Health and Family Welfare has been implementing the scheme for establishment of Truma Care Centres on National Highways during the Eleventh Five Year Plan starting in the year 2007-08 at a total outlay of Rs. 732.75 crores. The, scheme envisages establishment of a network of trauma care centres along the Golden Quadrilateral, North-South and East-West Corridors of the national highways.

Under the present scheme, the following hospitals of Madhya Pradesh have been identified for grant of financial assistance from this Ministry for establishment of trauma care facilities as these are located on the identified corridors of the national highways:—

1. Civil Hospital, Shivpuri
2. Indira Gandhi District Hospital, Seoni
3. District Hospital, Sagar
4. District Hospital, Narasimhapur
5. G.R. Medical College Hospital, Gwalior.

†Original notice of the question was received in Hindi.

The Medical Colleges located at Rewa, Bhopal and Indore in Madhya Pradesh are not located on the Golden Quadrilateral, North-South and East-West Corridors of the national highways and as such are not covered under the scheme.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Manufacturing of spurious milk

2261. SHRIMATI JAYA BACHCHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to recent media reports about the spurious milk being manufactured at a large scale in North India;

(b) whether it is a fact that State owned milk producers like Mother Dairy and DMS etc. also procure milk from these vendors;

(c) if so, the details of the precautions these producers take or have taken to ensure that the quality of milk produced by them is genuine; and

(d) the action Government has taken against the spurious milk producers?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) and (c) The state owned milk producers like Mother Dairy and DMS procure milk from State Cooperative Federations after following strict quality norms before acceptance of milk and their quality control laboratory are fully equipped for testing purity and adulteration of milk.

(d) The Central Government has issued instructions from time to time to Food (Health) Authorities of the States/U.Ts, who are responsible for implementation of Prevention of Food Adulteration Act in their State and U.T. to keep a strict vigil on the quality of milk and milk products and take necessary preventive action under the provision of PFA Act, 1954 and Rules 1955 made thereunder.

MSP of paddy

2262. SHRI PRAKASH JAVADEKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) what measures Government is taking or proposing to increase Minimum Support Price (MSP) of paddy; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) and (b) Minimum Support Prices (MSP) of selected crops, including paddy, are fixed every year based on the recommendations of Commission for Agricultural Costs and Prices (CACP) in consultation with States and Central Ministries. For 2008-09, the MSP of paddy (Common) has been increased